590	Written Ans. to Unstd. Ques	[RAJYA SABHA]	for 26th March, 2018
570	Written Ans. to Onsia. Ques	INAJIA SADDAI	,01 20th March, 2010

Sl. N	No. State	2015-16	2016-17	2017-18 (so far)
20.	Telangana	112.50	545.45	13.24
21.	Uttar Pradesh	555.04	135.63	0.00
22.	West Bengal	0.00	0.00	0.00
	Total	2327.82	3307.86	1438.11*

Note: * In addition CA of ₹ 2130.2 cr. has been sanctioned under AIBP. Further, CA of ₹ 1142.71 cr., ₹ 853.94 cr. and ₹ 962.78 cr. has been released/sanctioned during 2015-16, 2016-17 & 2017-18 (so far) under CADWM programme. Further, funds to the tune of ₹ 5364.16 cr. have been released to Polavaram Project since 2014-15, when it was declared National Project.

Indo-Bhutan River Commission

3506. SHRI MANAS RANJAN BHUNIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether an Indo-Bhutan River Commission exists as on date:
- (b) if not, the reasons for non-existence of the said Commission till date; and
- (c) the details of how Central Government plans to protect Northern part of West Bengal from the devastating floods caused by rivers originating from Bhutan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) There exists bilateral mechanisms to discuss flood management related matters between India and Bhutan. These include (i) The Joint Group of Experts (JGE) on Flood Management formed by the two governments in 2004 with the objective to identify probable causes and effects of recurring floods and erosion created by rivers originating from the Bhutan to India and to recommend appropriate remedial measures and (ii) The Joint Expert Team (JET) formed in 1979 with the objective to collect and review hydrometeorological data in respect of flood forecasting for rivers common to India and Bhutan.

Installation of automatic gauge recorders

3507. SHRI RAMKUMAR VERMA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Rajasthan is a major stakeholder in Ravi and Beas river water;

- (b) whether Bhakhra Beas Management Board (BBMB) has installed Automatic Gauge Recorders on the agreed sites and whether these recorders have been made operational;
- (c) whether Government intends to give directions to BBMB that Automatic Gauge Recorders already installed on the agreed sites may be made operational at the earliest;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Yes, Sir. Rajasthan is one of the major stakeholders in Ravi and Beas river water.

(b) to (e) BBMB in its 208th meeting held on 21.10.2011 finalized 22 sites for installation of Automatic Gauge Recorders which had been mutually agreed by the Partner States. Later, one of the sites was not found feasible and was dropped. Work of installation of Automatic Gauge Recorders on remaining sites has been completed and data being recorded is under validation and testing as the rating curve at these sites are being developed and calibrated before formally put into use.

Supply of water to Rajasthan from BBMB

3508. SHRI RAMKUMAR VERMA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that Punjab and Haryana provide short and fluctuating supplies of Ravi, Beas and Sutlej water to Rajasthan:
- (b) whether Government intends to give directions to Bhakhra Beas Management Board (BBMB) to ensure supply of water to Rajasthan as per its share decided in the Technical Committee Meeting of the BBMB;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):